

15.03.2007

OA No. 242/2005

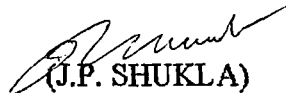
Mr. P.N. Jatti, Counsel for applicant.

Mr. V.S. Gurjar, Counsel for respondents.

Heard the learned counsel for the parties.

Learned counsel for the applicant seeks permission to withdraw the
OA. Permission granted.

The OA is disposed of as having been withdrawn.


(J.P. SHUKLA)
MEMBER (A)


(KULDIP SINGH)
VICE CHAIRMAN

AHQ

Copies given vide no. 2378 & 2381